

**Affidavit to be furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

**For election to Bihar Vidhan Sabha (Name of the House)
From SONEBARSA (S.C.), Constituency (Name of the Constituency)**

I, RATNESH SADA, Son, Dito-Win St) Laxmi Sada, Age- 44 years, Resident of Village: Rafia Simar, P.O.: Kundab, P.S.: Jahai (Mahisree), District: Saharsa (Bihar), Pin: 852216 a candidate of the above Election, do hereby solemnly affirm and state on oath as under:

(Strike out whichever is not applicable)

(1) I am a candidate set up by Janta Dal (United) (name of the political party) / I am contesting as an independent candidate

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Name	Permanent Account Number (PAN)	The financial year for which the last Income-tax has been filed	Total Income shown in Income-Tax Return (in Rupees)
1.	Self	DHHP5 0205 P	2014-15	365234+00
2.	Spouse (Sarojini Devi)	NIL	NIL	NIL
3.	Dependent 1 (Rajiv Kr Sada)	NIL	NIL	NIL
4.	Dependent 2 (Prince Kr Sada)	NIL	NIL	NIL
5.	Dependent 3 (Abhimanyu Kr Sada)	NIL	NIL	NIL
6.	Dependent 4 (Rajnandini Kurnti)	NIL	NIL	NIL
7.	Dependent 5 (Sudha Kumari)	NIL	NIL	NIL

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which Cognizance taken:	NIL
(b)	Name of the court, Case No. and date of the order taking Cognizance:	NIL
(c)	Details of Appeal (s) / Application (s) for revision (if any) Filed against the above order (s)	NIL

(4) Cases in which I have been convicted by a court of law (other those referred to in form 26) :

(a)	The details of cases, Sections of the Act and Description of the offence for which convicted	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	NIL
(c)	Punishment imposed	NIL

(5) That I give herein below the details of the assets (movable and immovable etc.) of my self, my spouse and all dependent:

A. Details of movable Assets:

Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit/investment, details including Serial Number, Amount, Date of Deposit, the Scheme, name of Bank/Institution and Branch etc. to be given.
3. Value of Bonds/Share/Debt securities as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person substantially dependent on the income of the candidate.
5. Details including amount to be given separately in respect of each investment.

Sl. No.	Description	Self	Spouse	Dependent 1	Dependent 2	Dependent 3	Dependent 4	Dependent 5
(i)	Cash at Hand	Rs.000/-00	Rs.000/-00	NIL	NIL	NIL	NIL	NIL
(ii)	Details of Deposits in Bank account (FDs, Term Deposits, and all other Types of Deposits to all including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and cooperative Societies and the amount in Fixed Cash deposits	Rs. 20506/-00 Savings A/c No. 54902919 in C.D.I. Sathara Rs. 119955/-00 Savings A/c No. 2001501277 in S.D.B. Bihar Vidhan Sabha, Patna.	NIL	NIL	NIL	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures, Share and stock in Companies, Mutual Funds and Other and the amount	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in N.S.S. Postal savings, Insurance Policies And investment in any financial instrument in Post office or Insurance company and amount	1. Rs. 20,000/- 28-02-2012, 8 yrs N.S.S. Patna Post Office 2. Rs. 43,200/- 5yrs P.D. Post Office at Saharsa 3. Rs. 11,00,000/- dt. 17-08-2012, 10 Yrs Saharsa 4. 2,00,000/- 5Yrs Life	Rs. 43,000/- 5yrs F.D. dt. 25-04-14 Post Office at Saharsa	1. Rs. 50,000/- 5yrs F.D. dt. 28-01-13 Post Office at Saharsa 2. Rs. 50,000/- 5yrs F.D. dt. 11-01-13 Post Office at Saharsa	1. Rs. 50,000/- 5yrs F.D. dt. 30-01-13 Post Office at Saharsa 2. Rs. 50,000/- 5yrs F.D. dt. 02-02-13 Post Office at Saharsa	1. Rs. 50,000/- 5yrs F.D. dt. 29-01-13 Post Office at Saharsa 2. Rs. 50,000/- 5yrs F.D. dt. 04-02-13 Post Office at Saharsa	1. Rs. 50,000/- 5yrs F.D. dt. 20-01-13 Post Office at Saharsa 2. Rs. 50,000/- 5yrs F.D. dt. 02-02-13 Post Office at Saharsa	1. Rs. 50,000/- 5yrs F.D. dt. 30-01-13 Post Office at Saharsa 2. Rs. 50,000/- 5yrs F.D. dt. 04-02-13 Post Office at Saharsa
(v)	Personal loans/advance given to Any person or entity including Firm, Company, Trust etc. and Other receivables from debtors and The amount.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ yachts/ Ships (details of make, Registration No. etc., year of Purchase and amount)	Rajdoot Motor Cycle bearing no. RR 19A 8003, 2008, Rs. 15,000/- Yamaha Motorcycle RR 19B 8280, 2009, Rs. 25,000/- Scorpio GLX RR 19D 2010, 2011, Rs. 12,500/-	NIL	NIL	NIL	NIL	NIL	NIL

100	Jewelry, sufficient and valuable thing (give details of weight and value)	Gold - 10 grams About Rs. 81200/- Silver - 120 gram About Rs. 4500/-	Gold - 75 gram About Rs. 217500/- Silver - 600 gram About Rs. 11000/-	NIL	NIL	NIL	Gold - 25 gram About Rs. 191500/- Silver - 200 gram About Rs. 10000/-	Gold - 40 gram About Rs. 110000/- Silver - 340 gram About Rs. 17000/-
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(iii)	Any other assets such as Cattle - 40000/-	T.V., Fridge, and other Household goods, about Rs. 4000/- Flour quern- 1 About Rs.25000/- Thresher- 1 About 25000/- Cow, buffalo & Goat about Rs. 50,000/-	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Gross Total Value in Rs.	Rs. 3899171-00	2082000-00	1,00,000/-	1,00,000/-	1,00,000/-	2,11,500/-	2,22,000/-

3. Details of immovable Assets

Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3	Dependent-4	Dependent-5
(1)	Agricultural Land Location(s) Survey number(s)	Block- Mahesh Village- Kumbhari Khata No. Plot No. 228 (old) 421 (old) 67 (new) 800 (new) Area: 45 Decimals Village- Chhatmari Khata No. Plot No. 144 1485 145 1486 Area: 04.75 Decimals Village- Nalla Sumer (1) Khata No. Plot No. 75 (old) 200 (old) 233 (new) 217 (new) Area: 11 Decimals (2) 78 (old) 346 (old) 106 (new) 107 (new) Area: 18.25 Decimals (3) 73 (old) 163 (old) 216 (new) 204 (new) 205 (new) Area: 03.25 Decimals	NIL	NIL	NIL	NIL	NIL	NIL

	Area (Total Measurement in Acres)	0.14325	NIL	NIL	NIL	NIL	NIL	NIL
	Whether Inhabited Property Yes / No	YES	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in Case of self acquired property	N/A	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of land (in case Of purchase) at the time of purchase	N/A	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	No	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market Value	2,50,000/-	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Non- Agricultural Land Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Area (Total Measurement in Acres)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Whether Inhabited Property Yes / No	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in Case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of land (in case Of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market Value	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Commercial Buildings (including apartment) Location(s) Survey Number(s)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	But up Area (Total Measurement in Sq.Ft.)	NIL	NIL	NIL	NIL	NIL	NIL	NIL

(iii)	Whether inherited property? Yes / No	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in Case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of property (in Case of purchase) at The time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development / construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market Value	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartment) Location(s) Survey Number(s)	Bafra Simar, Kundah, Maheshi, Saharva, Khata No- 177	NIL	NIL	NIL	NIL	NIL	NIL
	Area (Total Measurement in Sq.ft)	1 Katha 5 Dhur	NIL	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total Measurement in Sq.ft)	1 Katha 5 Dhur	NIL	NIL	NIL	NIL	NIL	NIL
	Whether situated Property Yes / No	Yes	NIL	NIL	NIL	NIL	NIL	NIL
	Date of purchase in Case of self acquired property	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Cost of property (in Case of purchase) at The time of purchase	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development / construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market Value	Rs. 55,000/-	NIL	NIL	NIL	NIL	NIL	NIL
(v)	Other (Such as Interest in Property)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(vi)	Total of column Market Value of (iii) to (v) above		NIL	NIL	NIL	NIL	NIL	NIL

(6) I give herein below the details of liabilities / dues to public financial institutions and government:-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S/N	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3	Dependent-4	Dependent-5
(i)	Loans or dues to Bank/ Financial Institutions) Name of Bank or FI Account outstanding Amount of loan	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Loans or dues to any individuals/ entity. Other than mentioned in (i) above Name(s) Amount outstanding Nature of loan	Julius Vulamu Ndaba Rw. 1,52,000/- Motor Car	NIL	NIL	NIL	NIL	NIL	NIL
	Any other liabilities	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		Rw. 1,52,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Grand total liabilities							
(ii)	Government Dues: Dues to department Dealing with govt. Accommodation	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of water	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of telephone/mobile	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with Govt. transport (including aircraft and helicopter)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Municipal Property Tax Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Grand Total of all Govt. dues							

(7) Details of profession or occupation:

- a. Self: Social Service
b. Spouse: House-wife.

(8) My educational qualification is as under:-

(Give details of Highest School / University education with full form of the certificate/diploma/ degree/course)

(Name of the School/ College/ University and the year in which the course was completed)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:-

1	Name of the candidate	Sri Ratnesh Sada	
2	Full postal address	Village- Balin Simar, P.O.- Kumlah, P.S.- Jalai (Mahishee), District- Saharsa, (Bihar), PIN: 852216	
3	Number and Name of the Constituency And State:-	74, Sonoharva (SC), BIHAR.	
4	Name of the Political Party which set up the candidate (otherwise write "Independent")	Janta Dal (United)	
5	(i) Number of cases in which Conviction order passed (other than those Referred to the Form 26)	NIL.	
	(c) Total number of pending cases where Court(s) have taken cognizance	NIL.	
6.	PAN of DHPS 8205P	Year for which last Income Tax return Filed	Total Income Shown
	(a) Candidate	2014-2015	3,65,234/-00
	(b) Spouse	NIL	NIL
	(c) Dependents	NIL	NIL

6. Details of Assets and Liabilities in rupees

	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3	Dependant-4	Dependant-5
A.	Movable Asset (Total Value)	Rs. 18,64,247.64/-	Rs. 1,92,500/-	Rs. 1,00,000/-	Rs. 1,00,000/-	Rs. 1,00,000/-	Rs. 2,07,100/-	Rs. 2,23,300/-
B.	Immovable Asset							
(i)	Purchase price and Development Cost of immovable property (total Value)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Approximate current Market Price of Asset (Total value)	Rs. 55,000/-	NIL	NIL	NIL	NIL	NIL	NIL
(C)	Liabilities							
(i)	Govt. Dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial institution And others (Total)	Rs. 1,32,000/-						

8. Highest educational qualification:

Intermediate

Lalita Chaudhary College, Patwar, Balukha, Sahasra.

(Give details of School/University education with full form of the certificate/diploma/degree course)
(name of the School/College/University and the year in which the course was completed)

VERIFICATION

I, **RATNESH SADA**, the deponent, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in item 5 and 6 above.

Verified at this the day of 2016

DEPONENT

- Note: 1. Affidavit should be filed last by 3:00 PM on the date of filing nomination.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect any issue, either "Nil" or "Not applicable" as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.